

Name of the Corporate Debtor: APPOLLO DISTILLERIES & BREWERIES PRIVATE LIMITED; Date of Commencement of CIRP: 23-02-2022; List of Creditors as on: 30-06-2022; Name of IP: Mr. R.Venkatakrishnan; Process Number: 1; Last 5 digit of registration number: 10250

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	757968980	1	757968980	52.17	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	606366146	1	184121078	12.67	0	422245068	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	33	18095066	29	12948906	0.89	0	3589639	1556521	Annexure 6
7	Operational creditors (Government Dues)	1	34420552	1	34420552	2.37	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	17	46920341	15	41134711	2.83	0	1060000	4725630	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	606366146	1	422245068	29.06	0	184121078	0	Annexure 9
Total		54	2070137231	48	1452839295	100.00	0	611015785	6282151	